

New Registration by DDA

2566. SHRI KAILASH MEGHWAL:
PROF. VIJAY KUMAR MALHOTRA:

Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether the D.D.A. propose to open new registration under its various scheme especially for retired/retiring persons;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) to (c). Applications are periodically invited from retired/retiring public servants who are already registered and they are given priority in allotment. However, in view of the existing backlog there is no proposal at present to start a new registration scheme.

List of "Essential Drugs" published by UNO/WHO

2561. SHRI ANIL BASU: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether there is any "Essential Drug" list published by UNO/WHO;

(b) whether Indian drugs are conformed to said list;

(c) if not, the details of such variations and reasons for such variations; and

(d) the action Government propose to take to make Indian drugs production restricted to 'essential drugs' list of UNO/WHO?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI NILAMANI ROUTRAY): (a) to (d). World Health Organisation has published a Technical Report Series which gives the use of essential drugs. This is a model list giving essential drugs under different therapeutic categories. However, it has been mentioned therein that this list should be finalised by the National Authorities as per the drug needs, disease pattern, availability of substitutes etc. Most of the drugs in the WHO's Essential drug list are manufactured and marketed in India. There is no proposal to restrict marketing of drug formulations which do not figure in the WHO's Essential Drug list.

[*Translation*]

Pension Scheme to Industrial Workers

2568. SHRI RAJENDRA AGNIHOTRI: Will the Minister of LABOUR be pleased to state:

(a) whether Government propose to introduce pension scheme for industrial workers like Central Government employees; and

(b) if not, the reasons therefor?

THE MINISTER OF LABOUR AND WELFARE (SHRI RAM VILAS PASWAN): (a) The Government is considering the question of providing a pension scheme for the industrial workers presently covered by the Employees' Provident Fund Scheme.

(b) Does not arise.

[*English*]

Fake Medical Degrees

2569. SHRI P.R. KUMARAMANGALAM: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state: